NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1526/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

Industries Gas Distributors

V/s

Petron Engineering & Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

C.P. No.1526/I&BC/NCLT/MB/MAH/2017

- 1. None present.
- Registry to issue Notice intimating the next date of hearing.
- 3. Adjourned to **19.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 22.01.2018

aah

Sd/-

M.K. SHRAWAT Member (Judicial)